

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-511**  
IB-657/ND/2021

**IN THE MATTER OF:**

Manish Aneja & Ors.

**Vs.**

Revital Reality Pvt. Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 08.06.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Piyush Singh, Adv Kashish Sareen, Adv Jayant  
Upadhyay  
For the Respondent : Adv V Siddharth  
For the IT Dept : Ruchir Bhatia Sr standing counsel with Pratyaksh  
gupta Jr standing counsel and Adv. H S Tiwari

**ORDER**

Due to paucity of time, list the matter on **17.07.2023**.

Sd/-

**(Court Officer)**